

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 111 OF 2016

Dated: 6th May, 2019

In the matter of :

Maharashtra Veej Grahak Sanghatana

... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **18.07.2019**.

Court Master / PPS

tpd/kt